

OPEN COURT.  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD.  
CIVIL CONTEMPT APPLICATION NO. 28 of 2005  
IN  
Original Application No.113 of 2002.

ALLAHABAD THIS THE 8<sup>th</sup> DAY OF AUGUST 2005.

Hon'ble Mr.A.K. Bhatnagar, Member-J.  
Hon'ble Mr. S.C. Chaube, Member-A

1. Mangli Prasad Son of Sri Himanchal R/o Village- Digsara, P.O. Jalalabad, District Farrukhabad.
2. Ram Sewak S/o Sri Maikoo Lal R/o Village- Salempur, P.O. Makrand Nagar, District Farrukhabad.
3. Jagdish S/o Sri Indra Pal R/o Village Ramjanapur, P.O. Gagema, District : Farrukhabad.

.....Applicants.

(By Advocates : Sri A.K. Mishra/ Sri S.R. Singh)

Versus.

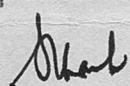
1. Kali Shankar,  
Divisional Railway Manager,  
North Eastern Railways, Izzatnagar, Bareilly.
2. Sukhbeer Singh,  
Sr. Divisional Engineer, North Eastern Railway  
Izzatnagar, Bareilly, U.P.

.....Respondents.

(By Advocate : Sri \_\_\_\_\_)

ORDER  
Hon'ble Mr. A.K. Bhatnagar, J.M

Learned counsel for the applicant prays to withdraw this contempt application. He is permitted to do that. Accordingly, contempt application is dismissed as withdrawn. However, liberty is given to the applicant to file a fresh representation along with copy of the order passed on 27.07.2004 in O.A. No.113/02 to the Competent Authority for taking necessary action as per law.

  
Member-A

  
Member-J